

**GOVERNMENT OF JAMMU AND KASHMIR**  
**FINANCE DEPARTMENT (Codes Division)**  
**Civil Secretariat, Jammu/Srinagar**  
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**Notification,**

**Jammu, the 28<sup>th</sup> of March, 2022.**

**S.O. 129** -In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the following amendments shall be made in the Jammu and Kashmir Civil Service Regulations, Vol-(I); namely:-

In Article 242;

- (i) Government Instructions shall be renumbered as Government Instruction No. 1;
- (ii) After Government Instruction No. 1, the following shall be inserted as Government Instruction No. 2; namely:-

**“Government Instruction No.2.- It has been observed that departments have been extending benefit of deleted/withdrawn SRO's/Government Orders etc to the employees beyond the date of deletion/withdrawal due to which a huge loss is being inflicted on the Government exchequer.**

**In order to safeguard the Government exchequer against the loss, the restriction of limiting the exercise of checking the correctness of the Pay emoluments to 24 months preceding the date of retirement by the office of Accountant General shall not be applied in the cases where undue benefit of deleted/withdrawn SROs/Government Orders etc beyond the date of deletion/withdrawal has been granted to employees.”**

**By Order of the Lieutenant Governor.**

**Sd/-**  
**(Atal Dulloo), IAS,**  
**Financial Commissioner**  
**(Additional Chief Secretary),**  
**Finance Department.**

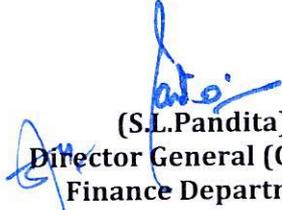
No. FD-Code/60/2021-03-**549**

Dated: **28.03.2022**

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.

2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Director General of Police, J&K.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. All Principal Secretaries to Government.
7. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
9. Chief Electoral Officer, J&K.
10. All Commissioner/ Secretaries to Government.
11. Divisional Commissioner Kashmir/ Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director Anti Corruption Bureau, J&K.
15. Director General, Audit and Inspections.
16. Director General, Budget Division J&K.
17. Director General Accounts and Treasuries.
18. Director General Funds Organization.
19. Director Local Fund Audit & Pensions, J&K.
20. Director Information J&K.
21. All Head of Departments/ Managing Directors/Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
22. Secretary J&K Public Service Commission.
23. All District Development Commissioners.
24. Secretary, J&K Legislative Assembly.
25. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
26. Director Accounts & Treasuries Kashmir/ Jammu.
27. All Directors of Finance/Financial Advisors & CAOs.
28. Principal Accountancy Training School Srinagar.
29. Joint Director, J&K Funds Organization Srinagar/Jammu.
30. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
31. Private Secretary to Hon'ble Advisor (B).
32. Private Secretary to Chief Secretary.
33. Private Secretary to Financial Commissioner (Additional Chief Secretary), Finance Department.
34. All Treasury Officers.
35. I/C website, FD ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
36. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
37. Government Order File (W2 scs).

  
(S.L.Pandita)  
Director General (Codes),  
Finance Department.